



## Annexure 3

Name of Corporate Debtor : Hindusthan National Glass &amp; I Date of Commencement of CIRP : 21 October 2021

Version 4: Pursuant to claims received and updated as on 18-Jan-2022

## List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

SI No.	Name of creditor	Details of Claim Received		Details of Claim Admitted				Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee							
1	State Bank of India	3-Nov-21	583,165,246	366,490,665	Cash Credit	Note 1		No	Note 3	-	-	-	216,674,581	
			1,103,382,912		Term Loan 1	Note 1				-	-	-		
			3,467,772,811		Term Loan 2	Note 1				-	-	-		
			1,261,008,905	10,415,493,520	Term Loan 3	Note 1				-	-	-	1,727,676,676	
			1,986,088,474		Term Loan 4	Note 1				-	-	-		
			4,324,917,095		Term Loan 5	Note 1				-	-	-		
			<b>12,726,335,442</b>	<b>10,781,984,185</b>								<b>1,944,351,257</b>		
2	Canara Bank	29-Oct-21	406,987,432	270,788,102	Working Capital Loan	Note 1		No	Note 3	-	-	-	136,199,330	
			1,382,537,794	1,257,989,654	Term Loan	Note 1				-	-	-	124,548,140	
			<b>1,789,525,226</b>	<b>1,528,777,756</b>						-	-	-	<b>260,747,470</b>	
3	Bank of Baroda	5-Nov-21	464,640,858	382,171,221	Cash Credit	Note 1		No	Note 3	-	-	-	82,469,637	
			<b>464,640,858</b>	<b>382,171,221</b>						-	-	-	<b>82,469,637</b>	
4	Export-Import bank of India	5-Nov-21	595,593,904	1,047,729,010	Term Loan 1	Note 1		No	Note 3	-	-	-	143,458,269	
			595,593,375		Term Loan 2	Note 1				-	-	-		
			<b>1,191,187,279</b>	<b>1,047,729,010</b>						-	-	-	<b>143,458,269</b>	
5	DBS Bank Ltd, Singapore	5-Nov-21	4,235,087,943	3,954,500,674	External commercial borrowing (ECB)	Note 1		No	Note 3	-	-	-	280,587,269	
			<b>4,235,087,943</b>	<b>3,954,500,674</b>						-	-	-	<b>280,587,269</b>	
6	DBS Bank India Ltd	5-Nov-21	215,719,428	188,800,318	Short Term Loan	Note 1		No	Note 3	-	-	-		
			7,831,030		CC/OD	Note 1				-	-	-	34,798,622	
			48,483		PD1	Note 1				-	-	-		
			<b>223,598,941</b>	<b>188,800,318</b>						-	-	-	<b>34,798,622</b>	
7	Edelweiss Asset Reconstruction Company Limited	17-Nov-21	2,768,104,647	2,003,684,496	For debt acquired from HDFC Bank Limited-EARC Trust SC-368	Note 1		No	Note 3	-	-	-	764,420,151	
288,166,842			224,712,896	For debt acquired from L&T Finance Limited -EARC Trust SC-367	Note 1		-			-	-	63,453,946		
3,079,151,398			2,355,304,490	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)-EARC Trust SC-245	Note 1		-			-	-	723,846,908		
1,756,810,521			1,351,233,363	For debt acquired from Axis Bank Limited-EARC Trust SC-404	Note 1		-			-	-	405,577,158		
			<b>7,892,233,408</b>	<b>5,934,935,244</b>								<b>1,957,298,164</b>		
11	Standard Chartered Bank	12-Nov-21	594,102,626	364,278,763	Working Capital Loan	Note 1		No	Note 3	-	-	-	229,823,863	
			<b>594,102,626</b>	<b>364,278,763</b>						-	-	-	<b>229,823,863</b>	
12	Life Insurance Corporation of India	22-Nov-21	2,600,651,694	2,200,763,839	Non Convertible Debentures (NCD)	Note 1		No	Note 3	-	-	-	399,887,855	
			<b>2,600,651,694</b>	<b>2,200,763,839</b>						-	-	-	<b>399,887,855</b>	
13	Goldman Sachs International Bank	2-Dec-21	1,757,765,065	1,651,642,028	External Commercial Borrowing (ECB)	Note 1		No	Note 3	-	-	-	106,123,037	
			<b>1,757,765,065</b>	<b>1,651,642,028</b>						-	-	-	<b>106,123,037</b>	
14	Rathi Brothers	16-Nov-21	179,177	-				No		-	-	179,177	-	Note 2
15			59,366	-						-	-	59,366	-	Note 2
16			258,007	-						-	-	258,007	-	Note 2
17			1,084,912	-						-	-	1,084,912	-	Note 2
			<b>1,581,462</b>	-								<b>1,581,462</b>	-	
<b>Total</b>			<b>33,476,709,944</b>	<b>28,035,583,040</b>						-	-	<b>1,581,462</b>	<b>5,439,545,442</b>	

Note 1 - Amount covered by security interest is currently under verification and will be updated in due course of time.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - Considering that the CIRP is currently under litigation, there is a restriction placed on setting up the CoC.